

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 117**  
**(IB)-552(PB)/2019**

**IN THE MATTER OF:**

Mr. Sujoy Bhattacharya ..... Applicant  
v.  
M/s. Tulsiani Construction & Developers Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 10.10.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**DR. V.K SUBBURAJ**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner: Ms. Raddhika Khanna, Ms. Maithili, Advs.  
For the Respondent: Mr. Gaurav Mitra, Ms. Simran Jyot Singh, Advs.

**ORDER**

For order see, (IB)-317(PB)/2019

10.10.2019  
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